

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

(7)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/200/2017  
NAME OF THE PETITIONER(S) : KEANU CONSULTANCY PVT LTD  
NAME OF THE RESPONDENT(S) : ROC, CHENNAI  
UNDER SECTION : 252

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. M. RATHINAKUMAR

PCS for petitioner M. Rathi.

2. B. Sarath babu

Counsel for the Respondent B. Sarath

**ORDER**

Representative for the Applicant present. Counsel for RoC filed the additional objections and the same is placed on record; copy of which is given to the other side.

Representative for the Applicant prayed for time to seek instructions from his client.

At request, time is enlarged. Put up on **12.02.2018 at 10.30 A.M.**

-sft-  
(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)

ghk